

be declared as disturbed areas. All these things show that the Tripura coalition Government is launching an undeclared war against the tribal people there. Instead of standing in favour of the rights of the tribals, they are harassing them and the tribals are sought to be eliminated from the area. Therefore, I request the Government, through you, to come to the help of the tribal people and take steps so that TADA and other repressive measures are withdrawn, relief is given to the people, democracy prevails, unity among the tribal and non-tribal people prevail in the State. I again request the Government through you, to take some measures in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): Sir, it is unfortunate that a sweeping remark has been made by the hon. Member. I do not want to go into any dispute with him. I would like the House to apprise of the facts. There were deaths in Tripura due to some disease. When this came out in the newspaper, the Tripura Government took some action. Not only that when this matter was raised in the House the Prime Minister instructed me to visit that area. I went to the remote areas in helicopter and visited all the places. I took corrective steps to see that medical aid is provided to them. After my return, I submitted the report to the Prime Minister. The Union Health Minister then sent a team to visit that area and find out the type of disease which was spreading there. Medicine worth Rs. 125 lakh was given by the Government of India to the State Government. Not only that the Prime Minister allocated another Rs. 84 lakhs out of his discretionary fund for those people. Steps have been taken to see that such disease do not recur.

It has been alleged that these are starvation deaths. These are not starvation deaths. These are deaths due to some disease. Unfortunately, some aspersion is being cast on the Tripura Government and I strongly repudiate it. Even now if you want to have discussion or anything of the sort, it

is up to you to decide but I would like to put on record that there is no starvation death in Tripura. Death due to disease should not be termed politically as starvation death. It is not desirable.

SHRI DWARAKA NATH DAS (Karimganj): Train service in Badarpur-Bhairabi section, mainly in Hailakaudi District, Assam, is not at all keeping in time. Old worn-out steam engine with back dated coaches is running on unaugmentable meter-gauge track with a speed of not more than 15 to 20 kilometers per hour. In 24 hours only one pair of train is running in this section, that also is quite irregular. So, people there have begun to say, "No service is better than such kind of dis-service." The train service in entire Barak Valley has not all improved and Badarpur-Bhairabi section is one of the glaring examples.

*So, I urge upon the Railway Ministry to look into the matter and to instruct the N.F. zonal authority to improve the train service in Barak valley particularly that of Badarpur-Bhairabi section.*

12.57 hrs

[MR. DEPUTY SPEAKER *in the chair*]

SHRI KODIKKUNIL SURESH (Adoor): Sir, the monsoon period, that is the months of July, August, September and October, is considered to be the difficult period for the day-to-day life of the common man in the State of Kerala. The prices of essential commodities take an increasing trend during this period. Kerala is the only State in the country where rationing system exists. Of course, Kerala is a deficit State in the rice production. At present, the monthly allocation of rice to our State is 1,50,000 MT. The national festival of Kerala falls in the month of September. All the people in Kerala celebrate Onam as a national festival. It is needless to say that the prices of essential commodities will shoot up in the open market during this period. Keeping this in view

certain effective measures should be taken to distribute the essential commodities during this festival. As usual, the State Government has to give special rice at the rate of Rs. 5 per Kilogram per ration card. There are 50 lakh ration cards in the state and the requirement of the special rice for the State is 25,000MT in a month.

### 13.00 hrs

In view of the following facts, I would earnestly request the hon. Minister to kindly consider the matter sympathetically and arrange to issue necessary orders enhancing the monthly Central allocation of rice to this State from 1,50,000 M.T to 1,65,000 M.T. for a four month period starting from July, 1992 to October, 1992 and to make special allocation of 25,000 M.T. of rice for distribution as special rice for Onam during August-September, 1992. As people of our State are in the habit of consuming only boiled rice and as consumption of raw rice, especially, during monsoon season may cause some disease in the State of Kerala, on behalf of our Government, I would request you to release or make arrangement for full allocation of Andhra boiled rice, for us.

As far as what is concerned, in order to meet the theoretical requirement of wheat for the State, the allocation should be 1,73,113 M.T. in a month while the actual allotment happens to be only 30,000 M.T. During the last few months, even this minimum allotment of 30,000 M.T. is reduced to 15,000 M.T. or 18,000 M.T. In addition to this, 10,000 M.T. of wheat is also to be allotted to the flour mills for conversion of wheat into maida and suji. Considering the difficulty of our people, especially, during the four difficult months viz. July 1992 to October, 1992, the Central allocation of wheat to our State may kindly be enhanced from 30,000 M.T. to 50,000 M.T.

Regarding sugar, I would like to mention that with a view to meeting the additional needs of the people during the important festival of Kerala viz. Onam, an additional

allotment of 5,000 M.T. of sugar may kindly be made to this State for distribution at the rate of 1 k.g. to each cardholder as special sugar for Onam.

In this connection, I would also like to point out that the present rate of distribution of sugar per person is 450 gms. a month and this causes a lot of difficulty at every point. So, I request that this may kindly be increased to 500 gms. per person. The theoretical requirement of sugar is 12,038 M.T.

I once again appeal to the Government of India to kindly look into it and allot sufficient quantity of these foodgrains to the State of Kerala.

SHRI AJOY MUKHOPADYAY (Krishnagar): Sir, a few days back, a very disturbing news item appeared in a national daily. The Report says that: the movement of MPs are being monitored by four officials of the Intelligence Bureau in the Parliament House precincts itself. One Security Officer attached to the Watch and Ward Office of Parliament-according to the Report- has confirmed that passes have been issued to four IB Officers.

If that is correct, the aforesaid action amounts to virtual surveillance on the Members of Parliament and the Legislature which is dangerous and totally objectionable. This is nothing but direct encroachment on the privileges of Members of Parliament. (Interruptions)

PROF. PREMDHUMAL (Hamirpur): Sir, it is a very serious matter. (Interruptions)

SHRI HANNAN MOLLAH (Uluberia): Sir, it is a very serious matter, It is an infringement on the rights of the Members. You should protect the rights of the Members. (Interruptions)

MR. DEPUTY-SPEAKER: You have brought the matter to the notice of the Speaker.

(Interruptions)